

TO BE PUBLISHED IN THE GAZETTE OF INDIA EXTRAORDINARY PART-I-SECTION-1)

GOVERNMENT OF INDIA

MINISTRY OF COMMERCE & INDUSTRY

DEPARTMENT OF COMMERCE

PUBLIC NOTICE NO.185/(RE: 2008)/2004-2009

NEW DELHI : DATED : 09.06.2009 _____

In exercise of the powers conferred under Paragraph 2.4 of the Foreign Trade Policy, 2004-09 and Paragraph 1.1 of Handbook of Procedures (Vol.1), the Director General of Foreign Trade hereby makes the following additions in the Handbook of Procedures, Vol.2, 2004-2009, as amended from time to time.

2. In the statement of Standard Input Output Norms (SION) as contained in the Handbook of Procedures (Vol.2), 2004-2009, as amended from time to time, amendments/corrections at appropriate places as mentioned in ANNEXURE "A" to this Public Notice are made.

This issues in public interest.

(R.S. GUJRAL)

Sd-/

Director General of Foreign Trade and
Ex-Officio Additional Secretary to the Government of India

(Issued from SIONNo.01/84/162/715/AM-07/DES-V)

ANNEXURE "A" to the Public Notice No. 185/(RE: 2008)/2004-2009

Dated: 09.06.2009

ADDITIONS/AMENDMENTS/CORRECTIONS

Product Group: Leather and Leather Products SION entry at Sl. No. G-45

S. No	Export item	Quantity	S.No of import item to be added in the existing SION, G-45	Import Items	Quantity allowed
G-45	Gents Leather Half Boot Lasted Upper with insole	1 Pair	I)	Thermoplastic Cement (Rod/Granules/ Polyester/ Polyamide)	11 Gms./Pair

Note: 1. For computing requirement of processing Chemicals as per Note 7 under the 'General Notes for Leather and Leather Products', finished leather required per pair is (i) **8 Sq. ft.** if item 1(a)* is not asked for and 4 Sq ft., if 1 (a)* is asked for.

*: Import item allowed in SION, G-45.

(R.S. GUJRAL)

Sd-/

Director General of Foreign Trade and
Ex-Officio Additional Secretary to the Government of India

(₹₹₹₹₹ BEEä @ÉVÉ{ÉjÉ +É°ÉÉvÉÉ@hÉ, ₹ÉÉMÉ-1, JÉhb-1 àÉå |ÉBÉÉÉ¶ÉxÉÉIÉÇ)

**₹ÉÉ₹₹₹ °É@BÉÉÉ₹
´ÉÉÉÊhÉVªÉ A´ÉÆ =tÉÉäMÉ àÉÆjÉÉäÉªÉ**

´ÉÉÉÊhÉVªÉ ÉÊ´É₹ÉÉMÉ

**°ÉÉ´ÉCVÉÉÉÊxBÉE °ÉÝSÉxÉÉ °ÉÆ0 185 (+ÉÉ₹ <C-2008)/2004-2009
xÉ<Ç ÉÊñããÉÉÒ, ÉÊñxÉÉÆBÉE : 9 VÉÚxÉ, 2009**

ÉÊ´Éñã¶É BªÉÉ{ÉÉ₹ xÉÉÒÉÊIÉ, 2004-2009 BEEä {Éè₹ÉOÉÉ{ÉÉ 2.4 +ÉÉè₹ |ÉÉÊµÉÉªÉÉ {ÉÖªIÉBÉE (JÉhb'-1) BEEä {Éè₹É 1.1 BEEä iÉciÉ |ÉñkÉ ¶ÉÉÍBÉDiÉªÉÉä BÉÉÉ |ÉªÉÉäMÉ BÉÉ₹iÉä cÖA àÉcÉÉÉxÉñã¶ÉBÉE, ÉÊ´Éñã¶É BªÉÉ{ÉÉ₹ AiÉñÂuÉÉ₹ °ÉàÉªÉ-°ÉàÉªÉ {É₹ ªÉIÉÉ °ÉÆ¶ÉÉäÉÉvÉ;É |ÉÉÊñ.ÉÉªÉÉ SÉÖªÉBÉE |Éhb-2 2004-2009 äÉä ÉÊvÉävÉÉÉäÉÉÉIÉ;É SÉÉÉ@´ÉvÉCVÉ BÉÉ₹iÉä äÉ

2. °ÉàÉ°É-°ÉàÉ°É {É® °ÉΙÉÉ°ÉÆ¶ÉÉäÉÊvÉiÉ |ÉÉÊμÉÉ°ÉÉ {ÉÖ°iÉBÉE, (JÉhb-2), 2004-2009 àÉå °ÉΙÉÉ ÉÊxÉÉÊciÉ àÉÉxÉBÉE ÉÊxÉÉÊ´ÉÉÎÞ] =i{ÉÉnxÉ àÉÉxÉnhbÉå (ÉÊ°É+ÉÉäxÉ) BÉEä ÉÊ´É´É®hÉ àÉå <°É °ÉÉ´ÉÇVÉÉÊxÉBÉE °ÉÝSÉxÉÉ BÉEä +ÉxÉÖäÉMxÉBÉE ´BÉE´ àÉå °ÉΙÉÉ ÉÊxÉÉÎnÞ] = {É°ÉÖBÉDiÉ °ΙÉäÉÉå {É® °ÉÆ¶ÉÉävÉxÉ/¶ÉÖÉÊr°ÉÉÄ BÉÉÉÖ ΜÉ<Ç cé *

<°Éä äÉÉäBÉÉÉÊciÉ àÉå VÉÉ®ÉÖ ÉÊBÉE°ÉÉ VÉÉiÉÉ cé *

(+ÉÉ®0 A°É0 ΜΕÖVÉ®ÉäÉ)
àÉcÉÉÊxÉnä¶ÉBÉE, ÉÊ´Énä¶É B°ÉÉ{ÉÉ®
A´ÉÆ {ÉnäxÉ +É{É® °ÉÉÊSÉ´É, £ÉÉ®iÉ °É®BÉÉÉ®

(ÉÊ°É+ÉÉäxÉ °ÉÆ0 01/84/162/715/A AàÉ 07/bÉÖ<ÇA°É - 5 °Éä VÉÉ®ÉÖ)

°ÉÉ´ÉÇVÉÉÊxÉBÉE °ÉÝSÉxÉÉ °ÉÆ0 185 (+ÉÉ® <Ç : 2008)/ 2004-2009 BÉÉÉ +ÉxÉÖäÉMxÉBÉE ´BÉE´
ÉÊnxÉÉÆBÉE 09. 06.2009

{ÉÉÊ®´ÉvÉÇxÉ/°ÉÆ¶ÉÉävÉxÉ/¶ÉÖÉÊr°ÉÉÄ

=i{ÉÉn °ÉàÉÚc : ÉÊ°É+ÉÉäxÉ |ÉÉÊ´ÉÉÎ| μÉÉ0 °ÉÆ0 U - 45 àÉå SÉàÉ½É A´ÉÆ SÉàÉ½É =i{ÉÉn

μÉÉàÉ °ÉÆ0	ÉÊxÉ°ÉÉÇiÉ àÉn	àÉÉjÉÉ	äÉÉèVÉÚnÉ ÉÊ°É+ÉÉäxÉ U-45 àÉå ¶ÉÉÉÊäÉäÉ BÉÉÉÖ VÉÉxÉä ´ÉÉäÉÉÖ +ÉÉ°ÉÉiÉ àÉn BÉÉÉÖ	+ÉÉ°ÉÉiÉ àÉn	+ÉxÉÖäÉiÉ àÉÉjÉÉ

			μÉE.°ÉÆ.		
U-45	<xÉ °ÉÉäâÉ BÉEä °ÉÉlÉ VÉèxÉ]Â°É ãÉèn® cÉi{ÉE □ÉÚ] ãÉÉÉl°]b +É{É®	1 VÉÉä½É	1)	lÉàÉÉæ{ãÉÉÉl°]BÉE °ÉÉÒàÉâ] (®Éib /OÉäx°ÉÚã°É/{ÉÉäÉÉâÉÁ°]®/ {ÉÉäÉÉâÉÁàÉÉ<b)	11 OÉÉàÉ/VÉÉä½É

ÉÊ]{ {ÉhÉÉÒ : 1. ‘SÉàÉ½É A´ÉÆ SÉàÉ½É =i{ÉÉnÉâ BÉEä ÉÊâÉÁ °ÉÉàÉÉx°É ÉÊ]{ {ÉÉÊhÉ°ÉÉâ´ BÉEä iÉciÉ ÉÊ]{ {ÉhÉÉÒ 7 BÉEä +ÉxÉÖ°ÉÉ®
®°ÉÉ°ÉxÉÉâ BÉEä |É°ÉÆ°BÉE®hÉ BÉE®xÉâ BÉÉÉÒ +ÉÉ´ÉªÉBÉÉiÉÉ BÉÉÉ {ÉÉÊ®BÉEäÉxÉ BÉE®xÉâ BÉEä ÉÊâÉÁ +ÉÉ´ÉªÉBÉÉ |ÉÉÊiÉ
VÉÉä½É iÉè°ÉÉ® SÉàÉ½É (i) 8 ´ÉMÉÇ {ÉÖE] ºÉÉÊn àÉn 1(BÉE) * BÉÉÉÒ +ÉÉ´ÉªÉBÉÉiÉÉ xÉcÉÓ cè +ÉÉè® 4 ´ÉMÉÇ {ÉÖE] ºÉÉÊn 1(BÉE)
* BÉÉÉÒ +ÉÉ´ÉªÉBÉÉiÉÉ cè *

* : ÉÊ°É+ÉÉäxÉ U - 45 àÉâ +ÉxÉÖàÉiÉ +ÉÉ°ÉÉiÉ àÉn